

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1206
TO BE ANSWERED ON 01.08.2024**

ADDRESSING THE PROBLEMS OF GIG WORKERS

1206. SHRI PRAMOD TIWARI:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether, as per NITI Aayog, the country is projected to have 23.5 million gig workers by 2029-30; and**
- (b) if so, the steps taken by Government to address their problems by way of social security, legal protection, financial assistance and better working conditions?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): Yes, as per an estimation by NITI Aayog vide its report titled "India's Booming Gig and Platform Economy" published in June 2022, the number of gig workers and platform workers in the country was 7.7 million in 2020-21 which is expected to rise to 23.5 million by 2029-30.

(b): For the first time, the definition of 'gig workers' and 'platform workers' and provisions related to the same have been provided in the Code on Social Security, 2020 which has been enacted by the Parliament.

The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code also provides for setting up a Social Security Fund to finance the welfare scheme.

The provisions of the Code are yet to come into effect.
